

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4

C.P No. 1095/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Punjab National Bank
V/s.
Anand Distiller Pvt.Ltd.


SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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4	S.D. Khatri Adv. S. M. P. S. S.	Counsel for Corporate Debtor Counsel for Corporate Debtor	 
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2) Adv. Pankaj Vijayan alias
Adv. Vinod J. Mehta.
i/b
Muralidharan.

Adv. for
petitioner.



ORDER

CP No. 1095/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for further hearing on 17.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)